

**CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH: :MUMBAI
CAMP AT AURANGABAD**

ORIGINAL APPLICATION NO. 464/2000

FRIDAY, THE TENTH DAY OF AUGUST, 2001

**SHRI JUSTICE BIRENDRA DIKSHIT. VICE CHAIRMAN
SHRI M.P. SINGH. MEMBER (A)**

Shri Narayan Sukhadeo Dahiwal,
Son of Sukhdeo Dahiwal,
Age: 50 years, working as
Group (L/R) A.S.P.O. North Sub Division,
Residing at Kadam House,
Dhanora Road, At Beed,
district Beed-431 122. Applicant

By Advocate Shri S.P. Kulkarni

Vs.

1. Union of India through
Superintendent of Post Office,
Beed Postal Division,
At Post Beed -431 122.
2. Postmaster General
Aurangabad Region,
At P.O. Aurangabad-431 002.
3. The Assistant Superintendent of
Post Offices, North Sub Division,
At PO. Beed-431 122.
4. Shri R.M. Shahane Group "D"
C/o Superintendent of Post Offices,
Beed Division, Beed-431 122.

N. S. Kulkarni

5. Shri V.M. Zendekari Group "D"
C/o Superintendent of Post Offices,
Beed Division, P.O. Beed-431 122. .. Respondents

By Advocate Shri V.S. Masurkar.

ORDER (ORAL)

Shri Justice Birendra Dikshit, Vice Chairman.

Counsel for respondents Shri V.S. Masurkar has produced before us an attested copy of death certificate dated 08.03.2001 of applicant, which is placed on record. As the applicant has expired on 8.3.2001^{and} _{as} no application has been moved for substituting the legal-heirs till today, the application abates under Rule 18 (2) (a) of Central Administrative Tribunal (Procedure) Rules of 1987. The OA is disposed of^{as} _{as} abated.


(M.P. SINGH)
MEMBER (A)

B. Dikshit
(BIRENDRA DIKSHIT)
VICE CHAIRMAN